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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.508/2009 in O.A.No.1938/2004

Wednesday, this the 27th day of January 2010

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)**

Smt. Sonla Dua w/o Shri (Dr.) Rajender Kumar
r/o H.No.593, Srinath Nagar
Gall No.3, Near St. Mary's School, Jawalapur, Haridwar

..Applicant

(By Advocates: Shri M L Chawla and Shri G D Chawla)

Versus

1. Union of India through
The Secretary (Shri Anshu Vaish)
Ministry of HRD, New Delhi
2. The Commissioner (Shri Rangla Jamuda)
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi

..Respondents

(By Advocate: Shri H Jayaraman for Shri S Rajappa)

O R D E R (ORAL)

Shri Shanker Raju:

In the light of an order passed by the respondents on 15.1.2010, CP stands disposed of and notices are discharged. Applicant shall join, as directed, within one week from today. No costs.

Khurshay
(Dr. Veena Chhotray)

Member (A)

/sunil/

S. Raju
(Shanker Raju)
Member (J)